

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.100/3324/2014

Tuesday, this the 30th day of August 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Srivastava, Member (A)**

J K Sharma s/o Mr. Lakhi Ram Sharma
Aged about 59 years
Post Scientist – D
Office of DDGM RMC
New Delhi

..Applicant
(Mr. Mahesh Srivastava, Advocate)

Versus

1. Union of India through its Secretary
Ministry of Earth Science
Prithivi Bhawan, Lodi Road
New Delhi
2. Director General of Meteorology
Mausam Bhawan, Lodi Road
New Delhi – 110 003

..Respondents
(Mr. Rajinder Nischal, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for applicant, under instructions from the applicant, who is also present in the Court, seeks to withdraw this O.A. Dismissed as withdrawn.

**(K.N. Srivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

August 30, 2016
/sunil/